CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029
Ph: 011-26189709 Fax: 011-20904365

Petition No.: 560/TT/2026

Date: 18.11.2026

To

Shri Zafrul Hasan
Sr. General Manager (Commercial/Regulatory Cell),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for *Combined Asset under "Transmission System for Solar Energy Zones in Rajasthan"* in the Northern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 03.12.2026:-

2019-24 & 2024-29

a) Provide initial spares discharge statement for all the transmission assets.
b) Provide the specific regulation under which ACE has been claimed and ensure that the same expenditure has not been claimed under multiple regulations.
c) Provide details of Liquidated Damages (LD).
d) Provide Liability Flow Statement in excel format for all the transmission assets.
e) Provide Form 9-C in excel format.
f) Provide Form 7B for all the transmission assets.
g) Provide Form-5 for all the transmission assets.
h) Provide Form-13 for all the transmission assets.
i) Provide IDC statement in excel format for all the transmission assets.
j) Provide Notional IDC in excel format for all the transmission assets.

2. Confirm whether there is no further additional information required to be submitted by the Petitioner.

3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.

4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Deputy Chief (Law)